

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 60 of 97
(OA 492 of 96)

Date of order : 4.6.97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member

PROVAT KR. DAS

VS

UNION OF INDIA & ORS.

Heard Mr. P.L. Bose, counsel for the applicant. None appears for the respondents. This application is filed alleging violation of the order passed by Hon'ble Mr. D. Purkayastha, Member (J) in OA 492 of 96. In such circumstance the matter is released from ^{our} the list. Let it be listed before the appropriate Bench on 17.6.97.

Rehman

MEMBER (A)

A.K. Chatterjee
VICE-CHAIRMAN